

No. J-11017/8/2025-Judicial/ E. 146103
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 13th February, 2026

ORDER

The President is pleased to **delete** the name of **Sh. G. Manoharan**, Central Government Counsel before High Court of Madras at Madurai Bench engaged vide this Department's Order No.J-11017/8/2025-Judicial/ E.146103 dated 05.01.2026, occurring at Sl. No. '19' under Table 'B' of said Order.

2. Hindi version of this order will follow.

Krishna
13/2/26
(Dr. Krishna Mohan Arya)
Additional Legal Advisor

Copy (through email) to:

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary/AS/JS in the main secretariat of this Department.
3. Ld. ASGI, High Court of Madras.
4. DSGI, High Court of Madras at Madurai Bench.
5. Registrar, High Court of Madras.
6. The Litigation In-charge, Branch Secretariat, Chennai
7. Shri G. Manoharan, Advocate.
8. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
9. Hindi Section, Department of Legal Affairs, for translation of this order.
10. Office/spare copies.

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13/2/26
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